

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 33

Dated Guwahati, the 22nd July, 2015

Hon'ble the Chief Justice (Acting) has been pleased to constitute a Monitoring Committee to monitor the Daily Work Done Activity of the Judicial Officers of the Sub-ordinate Courts of the State of Assam in the following manner: -

NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES	SECY.
Committee to monitor the Daily Work Done Activity of the Judicial Officers of the Sub-ordinate Courts of the State of Assam.	1. Hon'ble Mr. Justice P.K. Saikia 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam	Registrar (Judl.)

By Order,

Sd/- B.K. Chetri,
REGISTRAR (JUDICIAL)

Memo No. HC. III - 23/ 2013/ 1621-39 / G, Dated 22nd July, 2015
Copy to:-

- 1) The Registrar (Admn. / Vigilance), Gauhati High Court, Guwahati.
- 2) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3) The District and Sessions Judge, _____ District, Assam. *He is requested to circulate the Notification amongst all Judicial Officers under his Judgeship.*
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 8) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 9) The System Analyst, Gauhati High Court, Guwahati. *He is to upload this Order in the website of Gauhati High Court.*
- 10) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble Mr. Justice P.K. Saikia, Judge, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Judge, Gauhati High Court, Guwahati.
- 13) The P.S. to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati.
- 14) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____ Gauhati High Court, Guwahati.
- 15) The Court Manager, Gauhati High Court, Guwahati
- 16) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 17) The Court Officer, No.1, Gauhati High Court, Guwahati
- 18) The Chief Security Officer, Gauhati High Court, Guwahati
- 19) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)

22-7-15
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